

1	2	3	4	5	6	7
18 Sikkim	—	—	4.40*	1.00	3.90	*Includes Rs. 2.43 crores as spill over for 84-85
19 Tamil Nadu	—	—	41.18	24.00	27.96	
20 Tripura	6.56	0.29	4.50	2.25	7.99*	*Includes Rs. 0.69 crores spill over for 85-86
21 Uttar Pradesh	67.23	42.01	65.79*	35.59	47.89	Includes Rs. 8.53 crores as spill over for 84-85
22 West Bengal	7.57	3.62	—	—	58.68	(includes 10.65 for 85-86)

\*Final releases are made at the end of the financial year.

#### Conference on Processing of cereals, pulses and oilseeds

608. SHRI B. SATYANARAYAN REDDY: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) whether a conference on processing of cereals, pulses and oilseeds was held in the Indian Institute of Technology, Kharagpur in December, 1984 if so, the details in this regard;

(b) what follow-up action has been taken by Government on the recommendations made in the conference; and

(c) what is the number of delegates who attended it and total expenditure including TA/DA etc. incurred on the conference?

THE MINISTER OF FOOD AND CIVIL SUPPLIES (RAO BIRENDRA SINGH): (a) Yes, Sir. The Conference was co-sponsored by National Seeds Corporation, Indian Council of Agricultural Research, Ministry of Food and Civil Supplies (Department of Food) and the Association of Food Scientists and Technologists, India. It dealt mainly with matters relating to processing, storage and handling, by-products utilisation, and marketing and operations research.

(b) The recommendations made in the conference have not been received by the Government so far.

(c) A total number of 105 delegates is reported to have attended the conference. Total expenditure incurred on the organisation of the Conference is stated to be approximately Rs. 40,000/-.

#### Tax Collection by D.D.A.

609. SHRI B. SATYANARAYAN REDDY: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether it is a fact that the Delhi Development Authority tax collection system including ground rent is in shambles due to non-issue of timely bills;

(b) whether it is also a fact that D.D.A. are not accepting Payments through all the branches of the nationalised banks; and

(c) whether Government propose to arrange for collection of all bills of D.D.A. in the same office and also issue pass books to all Payees for each category of payment?

THE MINISTER OF WORKS AND HOUSING (SHRI ABDUL GHAFOR): (a) No, Sir.

(b) Payments are being accepted through the prescribed branches of specified nationalized banks covering almost all the area/localities of Delhi.

(c) No, Sir.

610. [Transferred to the 28th March, 1985]

Telecast of film 'Gandhi' on the National Hook-up

611. SHRI DHULESHWAR MEENA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Sir Richard Attenborough's film 'Gandhi' has not so far been telecast on the national hook-up of the T.V. either in English or in Hindi;

(b) if so, what are the reasons therefor;

(c) whether Government propose to exhibit the film on the TV network on the next Independence Day or on the 2nd October, 1985;

(d) if not, what are the reasons therefor and what steps Government propose to take to ensure on early telecast of this film?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI V. N. GADGIL): (a) to (d) Neither the Hindi nor the English version of Sir Richard Attenborough's film 'Gandhi' has yet been telecast on Doordarshan. The Producers are not agreeable to give it to Doordarshan as they feel that this will adversely affect their Commercial interests.

#### Plan for Production of Seeds

612. SHRI DHULESHWAR MEENA: Will the Minister of AGRICULTURE AND RURAL DEVELOPMENT be pleased to state:

(a) whether any plan for the production of breeder, foundation and certified seeds for various crops through various agencies has been drawn up, if so, the broad outlines thereof; and

(b) the role assigned to the State Governments, both variety-wise and crop-wise for the development of seeds?

THE MINISTER OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI BUTA SINGH): (a) Yes, Sir. The Government of India have planned production programme for breeder, foundation and certified seeds. The broad outlines are as under:

#### Breeder Seed:

The indents are received from National Seeds Corporation, State Farms Corporation of India, State Farms Corporations, State Governments and Private Seed Producing Agencies one year in advance. These indents are consolidated and sent to Indian Council of Agricultural Research for arranging production programme at Agricultural Universities and Research Institutions. The allotments of breeder seed are made to the indentors, keeping in view the indents and production. The crop-wise production programme organised for supply during kharif 1985 is given at Statement-I.

#### Foundation Seed:

The production of foundation seed is mainly organised through Agricultural Universities, State Government Farms/State Seeds Corporations, National Seeds Corporation and State Farms Corporation of India.

#### Certified Seed:

The certified seed production is mainly organised through State Governments/State Seed Corporations for State varieties as per their requirements. However, National Seeds Corporation and State Farms Corporation of India also produce certified seeds of National varieties to supplement the requirement of States. Private Seed Growers also produce certified seeds. The certified/quality seed distribution programme during kharif-1985 is given at Statement-II.

(b) The major role assigned to the States is to produce seeds varieties of State importance through their Seed Corporation and Government Seed Farms. Required information is indicated in Annexure-II.